

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 18 of the Citizenship Act, 1955:—

- (i) S.O. 215(E) published in Gazette of India dated the 16th May, 1975.
- (ii) S.O. 216(E) published in Gazette of India dated the 16th May, 1975, extending the Citizens (Registration at Indian Consulates) Rules, 1956 to the State of Sikkim. [Placed in Library. See No. LT-9809/75].

(3) A copy of the Union Public Service Commission (Members) Amendment Regulations, 1975 (Hindi and English versions) published in Notification No. G.S.R. 614 in Gazette of India dated the 24th May, 1975, issued under article 318 of the Constitution. [Placed in Library. See No. LT-9810/75].

ANNUAL REPORT OF GENERAL INSURANCE CORPN. OF INDIA FOR 1973 AND NOTIFICATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the General Insurance Corporation of India, Bombay for the year ended 31st December, 1973, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9811/75].

(2) A copy each of the following Notifications (Hindi and English versions) under section 156 of the Customs Act, 1962:—

- (i) The Baggage (Amendment) Rules, 1975, published in Notification No. G.S.R. 341(E) in Gazette of India dated the

24th June, 1975, together with an explanatory memorandum.

- (ii) The Transfer of Residence (Amendment) Rules, 1975, published in Notification No. G.S.R. 342(E) in Gazette of India dated the 24th June, 1975, together with an explanatory memorandum [Placed in Library. See No. LT-9812/75].

(3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules 1944:—

- (i) G.S.R. 733 published in Gazette of India dated the 14th June, 1975 together with an explanatory memorandum
- (ii) G.S.R. 811 published in Gazette of India dated the 5th July, 1975, together with an explanatory memorandum.
- (iii) G.S.R. 393(E) published in Gazette of India dated the 1st July, 1975 together with an explanatory memorandum.
- (iv) G.S.R. 409(E) to G.S.R. 412(E) published in Gazette of India dated the 15th July, 1975 together with an explanatory memorandum. [Placed in Library. See No. LT-9813/75].

(4) A copy of Notification No. G.S.R. 323(E) (Hindi and English versions) published in Gazette of India dated the 6th June, 1975 containing the Agreement between the Government of India and the Government of Belgium for the avoidance of double taxation and the prevention of fiscal evasion with respect to taxes on income, issued under section 90 of the Income-tax Act, 1961 and section 24A of the Companies (Profits) Surtax Act, 1964, together with Corrigenda thereto published in Notification Nos. G.S.R. 416(E) and G.S.R. 417(E) dated the 18th July, 1975. [Placed in Library. See No. LT-9814/75].